

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 753/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
 NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Fast Track Corporate Solutions Pvt. Ltd.
 V/s
 ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	KSHITIJ LUNKAD KSL & ASSOCIATES	P.	KJLunited
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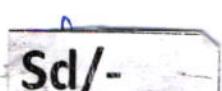
ORDER

CP 753/252(1)/NCLT/MB/MAH/2017

On costs of ₹25,000 payable to ROC, Pune, this Company petition is allowed, vide separate order.

 Sd/-

V. NALLASENAPATHY
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)